

BEFORE THE NATIONAL GREEN TRIBUNAL

SOUTHERN ZONE, CHENNAI

Appeal No. 94 of 2017 (SZ)

Appellant(s)

S. Selva Rajendran
Proprietor of M/s Gnana Soundari Ice
Factory, Washemenpet, Chennai

Vs. Respondent(s)

The Appellate Authority, Tamil Nadu
Pollution Control Board, Chennai and 4
others.

Legal Practitioners for Appellant(s)

M/s V. R. Rajasekaran

Legal practitioners for respondent(s)

M/s H. Yasmeen Ali for R2 & R3
M/s A.S. Baradhi for R5

Note of the Registry	Orders of the Registrar
Order No.	Date: 31.05.2018 Appellant & counsel not present. No representation respondents. Private notice not sent. For appearance of both and reply of R2, R3 & R5 and fresh private notice to R4 call on 25.07.2018. (Tmt. Meena Satheesh) Registrar